

(c) to (e). The officers/staff working in the Directorate of Estates fall into two categories;

- (i) Directorate of Estates cadre.
- (ii) Officers/staff belonging to Ministry of Urban Affairs & Employment cadre.

In the case of category (i) the individuals cannot be transferred elsewhere as they belong to the Directorate of Estates Cadre. The posting/transfer of category (ii) is done by the cadre Controlling Authority, i.e. the Ministry of Urban Affairs & Employment, periodically keeping in view the exigencies of service in the various Cadre Units.

Out of a staff of 430, belonging the category (ii), 205 as per details given below have put in more than 10 years of service :

Group 'B' Gazetted	4
Group 'B' Non-Gazetted	34
Group 'C' Non-Gazetted	167

Solar Energy

170. SHRI BALRAJ PASSI : Will the PRIME MINISTER be pleased to refer to reply given to Unstarred Question No. 563 dated November 29, 1995 and state :

(a) whether NEDA had followed relevant rules and procedure while awarding the order to M/s Raghav Trading Company, New Delhi;

(b) the present status of legal proceedings initiated against the firm;

(c) whether any amount was charged from the residents of the said village Bayela Malla while providing the said photovoltaic power system; and

(d) the arrangements made to maintain the said solar photovoltaic power system in the said village ?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (PROF. P.J. KURIEN) : (a) According to the Non-Conventional Energy Development Agency (NEDA) of Uttar Pradesh, an order was awarded to M/s Raghav Trading Company, New Delhi, through a tendering process.

(b) A legal notice was served to the firm. The firm has not replied to the notice. Further legal proceedings are under way.

(c) An amount of Rs. 500 per beneficiary was collected as initial security deposit. An amount of Rs. 15 was also charged by the village samiti towards membership.

(d) NEDA has evolved arrangements for operation and maintenance of the photovoltaic systems through a village samiti constituted for this purpose. This includes training of villagers, replacement of battery when required, inspection by NEDA officials, etc. The Samiti collects a monthly contribution from the beneficiaries to meet the maintenance costs.

[Translation]

Renaming of Railway Station

171. SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received any representation for renaming Madhepura Railway Station in Samastipur Railway Division as V.P. Mandal Railway Station;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (c). There is a demand for renaming of Madhepura Railway Station in Samastipur Division as V.P. Mandal Railway Station. As per policy, any change in the name of an existing Railway Station can be made only on the recommendation of the State Government concerned and with the approval of the Ministry of Home Affairs, Government of India. No proposal has been received in the Ministry of Railways duly concurred by Ministry of Home Affairs, Government of India in this regard.

[English]

Industrial Licencing System

172. SHRI UTTAMRAO DEORAO PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) whether the system to issue letter of intent, extension, its conversion into industrial licence and completion report is time consuming and rigid; and

(b) if so, whether the Government propose to review the system to make it simple and automatic in the light of Government's policy of one window facility and liberalisation ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA) : (a) and (b). Secretariat of Industrial Approval (SIA) is already functioning as a centralised agency in the Department of Industrial Policy and Promotion, Ministry of Industry and provides a single window for all approvals relating to industrial licences, foreign direct investment, foreign technology agreements, 100% export oriented units and filing of Industrial Entrepreneurs Memoranda (IEMs).

Creation of New Zones/Divisions

173. SHRI DILEEPBHAI SANGHANI :

SHRI BRAHMANAND MANDAL :

SHRI HARIN PATHAK :

Will the PRIME MINISTER be pleased to state :

(a) whether the Ministry of Railways propose to create four additional Zones at Allahabad, Bangalore, Jabalpur and Jaipur.

(b) whether the Government of Gujarat is contributing considerable revenue to the Railways in the form or originating traffic consisting of petroleum derivatives, fertilizers, salt and other industrial goods and for the requirement of coal, steel, agriculture products and other industrial products alongwith massive investment made in the industry besides having a long boundary with the neighbour country;

(c) whether the case of Gujarat has been considered or is under consideration for setting up additional Zone with its Headquarter in Gujarat;

(d) if so, the decision taken and when the same is likely to be set up; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (e). A study of issues relating to reorganisations of zones and divisions in the wake of Project Unigauge and construction of Konkan Railway, has recently been completed by this Ministry. Further processing for the formulation of proposals and other related matters is being undertaken.

Letters from MPs

174. SHRI SURYA NARAIN YADAV : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the number of letters received from the Members of Parliament and others regarding corruption in Greater Noida Industrial Development Authority during last three years;

(b) the number of letters acknowledged and the number of letter disposed of; and

(c) the details of action taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) The Central Government has not received any such letters.

(b) and (c). Do not arise.

[Translation]

New Railway Lines

175. SHRI RAM SINGH KASHWAN : Will the PRIME MINISTER be pleased to state :

(a) whether a proposal for conducting survey for the construction of new Railway Lines from Ratangarh to Hanumangarh via Sardar Shahr and from Rajgarh (Sadulpur) Hanumangarh or from Rajgarh to Nohar via Taranagar in Bikaner Division is under consideration of the Government;

(b) if so, the details thereof and the time by which the surveys are likely to be completed;

(c) the estimated cost to be incurred thereon project-wise and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) It has been decided to take up a survey for construction of a new BG line from Hanumangarh to Sardar Shahr and gauge conversion from Sardar Shahr to Ratangarh.

(b) and (c). The survey costing Rs. 5.70 lakhs is likely to be completed during 1996-97. Decision to take up the work will be taken only after the receipt of survey report.

(d) Does not arise.

Railway Line

176. SHRI P.C. THOMAS : Will the PRIME MINISTER be pleased to state :

(a) whether Rail India Technical and Economic Services have submitted a Report to the Southern Railway regarding the survey done on the proposed Angamaly-Muvattupuzha-Palai-Erumely Railway line;

(b) if so, the details thereof and the conclusion regarding the economic feasibility of this line from Kottayam; and

(c) the total estimated cost involved in this project ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) The final Survey Report is awaited from RITES.

(b) and (c). Do not arise.

Zonal Consultative Committees

177. SHRI KUNJEE LAL :

SHRI KASHIRAM RANA :

Will the PRIME MINISTER be pleased to state :

(a) the names of the Zonal Consultative Committees functioning in the Railway Ministry at present;

(b) whether nominations have been made to these Committees in excess of the prescribed limit; and

(c) if so, the percentage of excess nominations of the representatives of Ministry/Government in these Committees ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) At present, 9 Zonal Railway Users' Consultative Committees i.e. one on each Zonal Railway are functioning under the Ministry of Railways.

(b) Yes, Sir.

(c) Information is being collected and will be laid on the Table of the Sabha.